

Annexure 3														
Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: 23rd April, 2025														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted				Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee							
1	State Bank of India	09-Apr-25	265067168	265067168	Secured Loan	Yes	Yes	No	#DIV/0!	NA	NA	NA	NA	
2	YES Bank	16-Apr-25	135844329	135844329	Secured Loan	Yes	Yes	No	#DIV/0!	NA	NA	Nil	Nil	
	<b>Total</b>		<b>400911497</b>	<b>400911497</b>		-	-	-	<b>#DIV/0!</b>	-	-	-	-	

Notes:

- The above list of creditors reflects claims received by IRP and verified as on April 23, 2025.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.